

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 1065 of 1997

Date of Order : 6.8.1999

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.  
Hon'ble Mr. G. S. Maingi, Administrative Member.

AMAL KUMAR MAJHI

vs.

UNION OF INDIA & ORS.  
(STAFF SELECTION COMMISSION)

For the applicant : None

For the respondents: Mrs. Kanika Banerjee, counsel.

ORDER

D. Purkayastha, O. M.

1. When this case is taken up for admission hearing, it is found that none is present on behalf of the applicant. Mrs. Kanika Banerjee is present on behalf of the respondents.

2. It is found that during the last 8 consecutive dates, none appeared on behalf of the applicant. Thereby, by an order dated 11.6.1998, Registry was directed to place the matter before the division bench for appropriate order. Today also none appeared on behalf of the applicant.

3. In view of the above, the application is dismissed for default. No order is made as to costs.

*G. S. Maingi*  
(G. S. Maingi)  
Administrative Member

*D. Purkayastha*  
(D. Purkayastha)  
Judicial Member

R. S.